

Mr. Braja Kishore
Sahoo

Mr. Srikanta Biswal
A.S.C.(Central)
CAT/J/II

THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A. ~~1000A~~, No. 38, 1991

Gopan Krishna Das, Applicant (s)

Versus

Union of India & others, Respondent (s)

Sr. No.	Date	Order with Signature
1	25-2-91	<p>Heard Mr. B.K. Sahoo, Learned Counsel for the applicant on the question of admission.</p> <p>Issue notice on the question of admission along with M.A. 77/91 for stay to the respondents to show cause fixing 25-3-91 to appear and show cause.</p> <p>Set up on 25-3-91 for admission with M.A. 77/91.</p> <p style="text-align: right;">M Vice-Chairman</p> <p style="text-align: right;">M Member(s)</p>
2.	25.3.91	<p>The learned Counsel for the applicant has filed a memo to which is annexed letter written by the applicant himself stating that he wants to withdraw the case as the Department is going to consider his case. Prayer is allowed to withdraw the case. Case disposed of as withdrawn.</p> <p style="text-align: right;">B.K. Sahoo Vice-Chairman</p> <p style="text-align: right;">M Member (Judicial)</p>